

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1951
ANSWERED ON:06.12.2005
IMPORT OF EDIBLE OIL
Paraste Shri Dalpat Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the edible oil imported during each of the last three years and thereafter alongwith foreign exchange earned therefrom country-wise; and

(b) the details of the price, mode of payment and other conditions settled for import of edible oil?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) & (b) : The details regarding import of edible oil during each of the last three years and thereafter alongwith its export are as under-
Import

Qty in Tons Val in Rs Lakhs

2002-03 2003-04 2004-05 APR-05 - AUG-05#(latest
 available)
Item Qty. Value Qty. Value Qty. Value Qty. Value

Edible oil 4365033 877964 5290296 1168324 4674702 1090348 1685493 349538.8

Export

Qty in Tons Val in Rs Lakhs

2002-03 2003-04 2004-05 APR-05 - JUNE05 (latest
 available)
Item Qty. Value Qty. Value Qty. Value

Edible oil 166715.3 58372 174616.51 73288.4 306095.5 123781.9 81455.82 31852.68

Provisional

The country-wise details of edible oils imported/exported may be seen in the publications `Monthly statistics of Foreign Trade of India Vol. II(Imports)-Annual Number` and `Monthly statistics of Foreign Trade of India Vol. I(Exports)-Annual Number` published by Directorate General of Commercial Intelligence & Statistics which are available in the Parliament Library.

All types of edible oil (Chapter 15 of ITC(HS)) except of animal origin and Coconut (Copra) Oil and its fractions are importable without licence subject to payment of duty. The import of edible oil of animal origin are prohibited.